



सत्यमेव जयते



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF OCTOBER- 2014**  
**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**  
**THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED**  
**HEARING DATED-10/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	895311	201739	FN	D. ABDULLAH & C. VENKATASUBRAMANIAM	
2	898471	178031	FN	RAO & RAO & SHARP TRADE MARK CO	
3	883924	716429	FN	RAO & RAO & R.K. DEWAN & CO	
4	857730	731514	FN	KHODAY BREWERIES LIMITED & VIDHANI TRADE MARKS CO	
5	896546	732314	FN	ZEUS IP & KRISHNAMURTHY & CO	
6	875396	722382	FN	C. DANIEL & GLADYS & INTERNATIONAL TRADE MARK BUREAU	
7	898461	175989	FN	RAO & RAO & INTERNATIONAL TRADE MARK BUREAU	
8	880347	226560	FN	V. RAVI & R.R. SHAH & CO	

9	892522	733175	FN	DELHI REGISTRATION SERVICE & ASHOK KUMAR J. DAGA	
10	888246	716485	FN	KUMAR RAJAN & BASKAR & MOHAN ASSOCIATES	PART HEARD TM-7 NOT FILED
11	1597570	734340	FN	VISHWANATH & GLOBAL ATTORNEYS & M.S.N. PRASAD	
12	1529770	733740	FN	A.P.ABDULLA & D.BALAGURU	
13	881841	713450	AN	RAO & RAO & FATEHCHAND C. SHAH & CO	
14	883950	711647	AN	RAO & RAO & MANOJ G. MENDA	
15	850525	726068	AN	L.R. SAMI & CO & LAW & PRUDENCE	
16	874566	723186	AN	RAMNATH & MEDLEY PAHRMACEUTICALS LTD	
17	878093	62664	AN	BHAGYA RAGHAVAN & ANAND AND ANAND	
18	875397	722381	AN	C. DANIEL & GLADYS & INTERNATIONAL TRADE MARK BUREAU	
19	875479	716454	AN	RAO & RAO & BAL PHARMA LTD	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED  
HEARING DATED-11/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	862453	721285	FN	RAMNATH & MANOJ G. MENDA	
2	862824	730385	FN	APR ASSOCIATES & VISHESH & ASSOCIATES	
3	861833	197404	FN	SRI KIRTHI AND CO & L.R. SWAMI & CO	
4	865843	717906	FN	P.C.N. RAGHUPATHY & CHAKRABORTY & ASSOCIATES	
5	869733	717249	FN	HARIKRISHNA S HOLLA & ARJUN T. BHAGAT	
6	862452	719519	FN	RAMNATH & VISHESH & ASSOCIATES	
7	569783	57551	FN	KAMATH & KAMATH & RAO & RAO	

8	581056	57418	FN	SURANA & SURANAN INTERNATIONAL ATTORNEYS & G V S JAGANNADHA RAO	
9	869429	178905	FN	P.C.N. RAGHUPATHY & REMFY & SAGR	THE OPPONENT PROPOSED TO WIHTDRAW THE OPPOSITION. IF THE APPLICANT FILE TM-16 TO ABAN THE GOODS.
10	841826	716256	AN	PERUMBULAVIL RADHAKRISHNAN & ANAND AND ANAND	
11	883929	717095	AN	RAO & RAO & REMFY & SAGAR	
12	866474	722913	AN	RAMNATH & INDIA LAW SERVICES	PART HEARED 27/02/2014. OPP.RESENT NONE FOR APPLICANT. OPPONENT PRESENTED HIS VERSION
13	861833	197995	AN	L.R. SWAMI & CO & DELHI REGISTRATION SERVICE	
14	864794	717406	AN	DEPENNING & DEPENNING & R.K. DEWAN & CO	
15	898461	179309	AN	RAO & RAO & THE ACME COMPANY	
16	878650	722454	AN	ASHOK KUMAR J. DAGA & TIGER WIRE NETS	
17	841168	718227	AN	L.R. SWAMI & CO & DEPENNING & DEPENNING	
18	749279	202839	AN	ASHOK KUMAR J. DAGA & VANSAL ELECTRICALS PVT.LTD	
19	874910	169818	AN	HOLLA ASSOCIATES & ARORA REGISTRATION SERVICE	



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**THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED**  
**HEARING DATED-12/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	863893	721579	FN	KHODAY BREWERIES LIMITED & LALL & SETHI	
2	687493	717161	FN	V.K. SINHA & R.K. DEWAN & CO	
3	663222	201745	FN	SHUKLA TRADE MARK COMPANY & K.S.R. & CO	
4	580899	733932	FN	L.R. SWAMI & CO & GENERAL REGISTRATION SERVICE	
5	687462	163345	FN	MARKS & TRADE & KAYSER & CO	
6	686339	717574	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
7	728798	721403	FN	KHODAY BREWERIES LIMITED & LALL & SETHI	

8	857730	736903	FN	KHODAY BREWERIES LIMITED & D.P. AHUJA & CO	
9	868778	721577	FN	KHODAY BREWERIES LIMITED & LALL & SETHI	
10	820970	245350	FN	A.P.R. ASSOCIATES & V. BALAKRISHANAN	
11	879515	131681	FN	KHODAY BREWERIES LIMITED & LALL & SETHI	
12	863897	62178	FN	KHODAY BREWERIES LIMITED & ANAND & ANAND	
13	885397	172257	FN	KHODAY BREWERIES LIMITED & ANAND & ANAND	
14	804677	721575	AN	KHODAY BREWERIES LIMITED & LALL & SETHI	
15	666388	778121	AN	MGM DIAMONG BEACH RESORTS PRIVATE LIMITED & ANAND & ANAND	
16	666387	778122	AN	MGM DIAMONG BEACH RESORTS PRIVATE LIMITED & ANAND & ANAND	
17	874559	723589	AN	RAMNATH & KAYSER AND COMPANY	
18	807718	712362	AN	WORLDWIDE REGISTRATION BUREAU & LALJI ADVOCATES	

<b>19</b>	<b>812648</b>	<b>716512</b>	<b>AN</b>	<b>REMFY &amp; SAGAR &amp; DEPENNING &amp; DEPENNING</b>	
<b>20</b>	<b>869490</b>	<b>721578</b>	<b>AN</b>	<b>KHODAY BREWERIES LIMITED &amp; LALL &amp; SETHI</b>	
<b>21</b>	<b>634116</b>	<b>730484</b>	<b>AN</b>	<b>K.L. SRIHARI &amp; LALL &amp; SETHI</b>	
<b>22</b>	<b>806552</b>	<b>721404</b>	<b>AN</b>	<b>KHODAY BREWERIES LIMITED &amp; LALL &amp; SETHI</b>	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**  
**THE FOLLOWING MATTERS ARE FIXED FOR RECTIFICATION**  
**HEARING DATED-13/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	518258	259233	FN	DELHI REGISTRATION SERVICE & G.S. RIJHWANI & CO	
2	1464339	259512	FN	PYRAMID SAIMIRA THEATRE LTD & ALTACIT GLOBAL	
3	1279946	259417	FN	PERUMBULAVIL RADHAKRISHNAN & L.R. SWAMI CO.	
4	1213620	260388	FN	KOCHHAR & CO & SHUKLA TRADE MARK COMPANY	
5	1337525	260343	FN	P.C.N. RAGHUPATHY & MADAMSER & CO	
6	1066199	259607	FN	PERUMBULAVIL RADHAKRISHNAN & L.R. SWAMI CO.	



<b>7</b>	<b>1066198</b>	<b>259606</b>	<b>AN</b>	<b>PERUMBULAVIL RADHAKRISHNAN &amp; L.R. SWAMI CO.</b>	
<b>8</b>	<b>1256808</b>	<b>259608</b>	<b>AN</b>	<b>PERUMBULAVIL RADHAKRISHNAN &amp; L.R. SWAMI CO.</b>	
<b>9</b>	<b>293829</b>	<b>259135</b>	<b>AN</b>	<b>C.D. ZARDA WORKS PVT LTD &amp; DASWANI &amp; DASWANI</b>	
<b>10</b>	<b>291296</b>	<b>259136</b>	<b>AN</b>	<b>C.D. ZARDA WORKS PVT LTD &amp; DASWANI &amp; DASWANI</b>	
<b>11</b>	<b>1060461</b>	<b>259609</b>	<b>AN</b>	<b>PERUMBULAVIL RADHAKRISHNAN &amp; L.R. SWAMI CO.</b>	



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**OPPOSITION HEARING FOR THE MONTH OF OCTOBER- 2014**  
**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**  
**THE FOLLOWING MATTERS ARE FIXED FOR RECTIFICATION**  
**&**  
**OPPOSITION**  
**HEARING DATED-14/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	824847	723268	FN	L.S. DAVER & CO & LALL & SETHI	
2	818186	715299	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
3	818188	715302	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
4	819429	716233	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
5	818185	715303	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
6	818184	715301	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	

<b>7</b>	<b>819428</b>	<b>71926</b>	<b>FN</b>	<b>DEPENNING &amp; DEPENNING &amp; DELHI REGISTRATION SERVICE</b>	
<b>8</b>	<b>895629</b>	<b>259965</b>	<b>AN</b>	<b>A.V. NATHAN &amp; ASSOCIATES &amp; DASWANI &amp; DASWANI</b>	
<b>9</b>	<b>1746686</b>	<b>260299</b>	<b>AN</b>	<b>BHAGYA RAGHAVAN &amp; SKYLINE</b>	
<b>10</b>	<b>451281</b>	<b>52910</b>	<b>AN</b>	<b>BHAGYA RAGHAVAN &amp; NANAVATI ASSOCIATES</b>	
<b>11</b>	<b>324631</b>	<b>160250</b>	<b>AN</b>	<b>L.S. DAVER &amp; CO &amp; SURESH &amp; CO</b>	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**  
**THE FOLLOWING MATTERS ARE FIXED FOR RECTIFICATION**  
**HEARING DATED-17/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	1252763	241715	FN	TONY & TONY & DELHI REGISTRATION SERVICES.	
2	1181786	225194	FN	LEX EXIGO & ANAND AND ANAND	
3	647779	188659	FN	L.S.DAVER & CO & DASWANI & DASWANI	
4	1195563	209024	FN	MOHAN ASSOCIATES & P.C.N. RAGHUPATHY	
5	1325237	254919	FN	INPRO TRADE MARK SERVICES & TULSI CLOTH PROCESSORS PVT.LTD	

6	1157501	259244	AN	L.R.SWAMI & CO & JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA	
7	647782	188661	AN	L.S.DAVER & CO & DASWANI & DASWANI	
8	1381088	259531	AN	TRICONS & DELHI REGISTRATION SERVICES	
9	404028	181899	AN	TT LIMITED & LALL LAHIRI AND SALHOTRA	
10	647780	188660	AN	L.S.DAVER & CO & DASWANI & DASWANI	



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**THE FOLLOWING MATTERS ARE FIXED FOR RECTIFICATION**  
**HEARING DATED-18/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	1255293	259586	FN	V.BALAKRISHNAN & R.K. DEWAN & CO	
2	1453221	259628	FN	HAKEEM M.A. & L.S. DAVER & CO	
3	1476657	259562	FN	RAO & RAO & UNITED LEGAL SERVICES	
4	1204202	259689	FN	A.V. NATHAN ASSOCIATES & LALL & SETHI	
5	537509	259655	FN	ANAND AND ANAND & RAO & RAO	

6	1516838	260191	AN	ASHOK KUMAR J. DAGA & MARKS & RIGHTS	
7	1649223	260190	AN	P.C.N. RAGHUPATHY & GIMMI JOSEPH K.	
8	1244961	260030	AN	S. BALAJANAKI & SRINATH SRINIVASAN	
9	770828	259733	AN	RAO & RAO & RAJENDRA H. BANSALI	
10	1632392	260163	AN	DEPENNING & DEPENNING & VARIKASERY & VARIKASERY	



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**THE FOLLOWING MATTERS ARE FIXED FOR RECTIFICATION**  
**HEARING DATED-19/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	1518290	260583	FN	A.V. NATHAN & ASSOCIATES & TRADE MARK REGISTRATION BUREAU	
2	1601287	260411	FN	RAO & RAO & L.R. SWAMI CO	
3	1159400	260438	FN	FATEHCHAND C. SHAH & CO & TRADE MARK REGISTRATION BUREAU	
4	1561859	260481	FN	P.C.N. RAGHUPATHY & L.R. SWAMI & CO	
5	1507901	260457	FN	ADITYA SONDHI LAW CHAMBERS & DASWANI & DASWANI	



<b>6</b>	<b>1318604</b>	<b>260672</b>	<b>AN</b>	<b>FATEHCHAND C. SHAH &amp; CO &amp; TRADE MARK REGISTRATION BUREAU</b>	
<b>7</b>	<b>1318604</b>	<b>260672</b>	<b>AN</b>	<b>DIVINE LOGICS &amp; SINDHU KRISHNA CS.ADVOCATE</b>	
<b>8</b>	<b>1529555</b>	<b>261173</b>	<b>AN</b>	<b>DIVINE LOGICS &amp; SINDHU KRISHNA CS.ADVOCATE</b>	
<b>9</b>	<b>1486684</b>	<b>260616</b>	<b>AN</b>	<b>KURIAN &amp; KURIAN &amp; KOCHHAR &amp; CO</b>	
<b>10</b>	<b>1486683</b>	<b>260165</b>	<b>AN</b>	<b>KURIAN &amp; KURIAN &amp; KOCHHAR &amp; CO</b>	



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**HEARING DATED-20/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	987552	260723	FN	FATEHCHAND C. SHAH & CO & TRADE MARK REGISTRATION BUREAU	
2	1241227	260717	FN	KRISHNAMURTHY & CO & TRADE MARK REGISTRATION BUREAU	
3	1568747	260703	FN	L.R. SWAMI & CO & SINGH & ASSOCIATES	
4	1464060	260709	FN	ALTACIT GLOBAL & CHERIAN & ASSOCIATES	
5	1795444	260724	FN	NAINAR & CO & REMFROY & SAGAR	

<b>6</b>	<b>1796503</b>	<b>260726</b>	<b>FN</b>	<b>NAINAR &amp; CO &amp; REMFY &amp; SAGAR</b>	
<b>7</b>	<b>1795893</b>	<b>260728</b>	<b>AN</b>	<b>NAINAR &amp; CO &amp; REMFY &amp; SAGAR</b>	
<b>8</b>	<b>1775134</b>	<b>260751</b>	<b>AN</b>	<b>NAINAR &amp; CO &amp; L.S. DAVER &amp; CO</b>	
<b>9</b>	<b>1795590</b>	<b>260727</b>	<b>AN</b>	<b>NAINAR &amp; CO &amp; REMFY &amp; SAGAR</b>	
<b>10</b>	<b>1746686</b>	<b>260770</b>	<b>AN</b>	<b>BHAGYA RAGHAVAN &amp; S.K. AGARWAL &amp; CO</b>	



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**THE FOLLOWING MATTERS ARE FIXED FOR RECTIFICATION**  
**HEARING DATED-24/11/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	1468167	261296	FN	BHAGYA RAGHAVAN & HK LEGAL	
2	1766835	260866	FN	BUSINESS MARK & V.RAVI ,ADVOCATE	
3	471018	261265	FN	L.R. SWAMI & C. VENKADASUBRAMANIAM	
4	1721349	260963	FN	ASHOK KUMAR J. DAGA & DELHI REGISTRATION SERVICES	
5	1226783	261429	FN	P.C.N. RAGHUPATHY & C. VENKADASUBRAMANIAM	

6	1881732	261445	AN	V. BALAKRISHNAN & SUMITHA VIBHU	
7	1881732	261446	AN	V. BALAKRISHNAN & SUMITHA VIBHU	
8	1705459	261330	AN	L.R. SWAMI & JASANI & COMPANY	
9	1591241	261325	AN	SUNEER & ASSOCIATES & V. BALAKRISHNAN	
10	2001522	788664	AN	THAMIZHNADU BRAHMIN ASSOCIATION & P.C.N. RAGHUPATHY	
11	2001523	788665	AN	THAMIZHNADU BRAHMIN ASSOCIATION & P.C.N. RAGHUPATHY	
12	1779403	769487	AN	SHILPA GUPTA & C.M. JOSHI	